

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

New Delhi, this the 10th day of November, 2000

OA No. 2355/2000

HON'BLE MR S.A.T. RIZVI, MEMBER (A)

- 1. Gyander S/o Shri Deep Chand Saini
- Smt. Krishna Devi w/o late Sh. Deep Chand Saini R/o Shahabad, Mohdpur, Near Post Officer, New Delhi-61.

...Applicants

(By Advocate: Sh. U. Srivastva)

- 1. Union of India through the Secretary, Ministry of Agriculture & Irrigation Govt. of India Krishi Bhawan, New Delhi.
- The General Manager, Delhi Milk Scheme, Govt. of India, West Patel Nagar, New Delhi. ...Respondents.

ORDER (ORAL)

Heard the learned counsel for applicant. It is a case of compassionate appointment. Shri Deep Chand Saini working SSO in Delhi Milk Scheme(DMS) expired on 23.12.94 while still in active service. His wife, the widow, has been representing the appointment of the son of the deceased employee in The widow as well as the son his late father. are in this OA. The first application applicant for the the applicant No.1(the son of the appointment of déceased employee) was made the first application was filed on 23.6.99. They have filed a few reminders thereafter. However, there is reply from the respondents. At the request of the learned the applicants, the OA is disposed of with for counsel the to the respondents to consider the appointment direction of the son of the deceased employee on compassionate grounds in accordance with the policy guidelines and take a decision in. the matter within two months from the date of receipt of copy of this order. In the event of rejection the prayer, the

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respondents will, in their order, assign detailed reasons to enable the applicant to pursue the matter further as per law/rules.

2. This OA is accordingly disposed of at the admission stage itself. Registry will send a copy of the OA along with the copy of this order to the respondents.

(~S.A.T. Rizvi)
Member(A)

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